

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 230
19(ND)14
CA-60/2023

IN THE MATTER OF:
Mr. Dev Mittar Ahuja

... **Applicant/Petitioner**

Versus

M/s. Ahuja Rice & General Mills Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 397/398

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 21.05.2024.

Sd/-
(COURT FFICER)